Name of the Corporate Debtor: Sort India Enviro Solutions Limited Date of commencement of Liquidation: 25.08.2022 List of Stakeholders as on 09.02.2023

List of Operational Creditors (other than Workmen, Employee and Government Dues)

	Name of Creditors	Details of Claims Received		Details of Claims Admitted							Amount of			
S No		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount Covered by lien or attachment pending disposal	Whether lein/attachment removed? (Yes/NO)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claims	any mutual	Amount of claim rejected	Amount of claim under verification	Remarks (if any)
1	Grocap Advisory Services Pvt. Ltd.	29-09-2022	10,69,330.00	4,75,000.00	Operational Creditor (Unsecured)	NA	NO	NA	0.06	NA	NA	5,94,330.00	-	NA
2	Biren Enterprise*	NA	-	2,73,108.00	Operational Creditor (Unsecured)	NA	NO	NA	0.04	NA	NA	-	-	NA
3	SCI Securities Services Pvt. Ltd.*	NA	-	3,12,731.00	Operational Creditor (Unsecured)	NA	NO	NA	0.04	NA	NA	-	-	NA
4	M/s Sharp & Tannan Associates (S&TA)*	NA	-	10,73,909.00	Operational Creditor (Unsecured)	NA	NO	NA	0.14	NA	NA	•	-	NA
5	Catalyst Trusteeship Limited	29-09-2022	4,49,605.00	2,36,000.00	Operational Creditor (Unsecured)	NA	NO	NA	0.03	NA	NA	2,13,605.00	-	NA
6	Sunil M Agrawal & Associates	13-09-2022	16,20,495.00	10,83,945.00	Operational	NA	NO	NA	0.14	NA	NA	5,36,550.00	-	NA
7	Kruti Ritesh Marfatia, W/O. Late Ritesh Marfatia	13-12-2022	1,70,52,000.00	17,56,000.00	Operational Creditor (Unsecured)	NA	NO	NA	0.23	NA	NA	1,52,96,000.00	-	NA
	TOTAL 2,01,91,430.00			52,10,693.00					0.67			1,66,40,485.00	-	

Notes:

^{*}As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016, the liquidator has verified the claims, collated during the corporate insolvency resolution process since the claimant has not submitted its claim during the liquidation process, within thirty days from the last date for receipt of claims.